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## Central Administrative Tribunal Principal Bench: New Delhi

MA-732/2001 in CP 142/1999 OA 2685/97

New Delhi this the 10th day of April 2001

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

1. Dr. Ranjana Amar
W/o Dr. Sunil Kakkar,
Medical Officer,
Directorate of Health Service,
NCT of Delhi
R/o A-2/B, 135-A, Paschim Vihar,
New Delhi-110 063.

₹.

- Dr. Savita Saini,
   W/o Dr. A.K.. Saini,
   Medical Officer,
   Directorate of Health Service,
   NCT of Delhi
   R/o 128-D, Sunder Apartments,
   Paschim Vihar, New Delhi-110 087.
- 3. Dr. Gayatri,
  W/o Dr. R.P. Singh,
  Medical Officer,
  Directorate of Health Services,
  NCT of Delhi
  R/o 164 Sector III,
  R.K. Puram, New Delhi-110 022.
- 4. Dr. Ram Ratan Rathi, S/o Shri Dharam Singh, Medical Officer, Directorate of Health Services, NCT of Delhi R/o 1140 Rajgarh, St. No. 4, Jheel, Delhi-110 031.
- 5. Dr. Sameer Pandit,
  S/o Shri R.K. Pandit,
  Medical Officer,
  Directorate of Medical Officer
  NCT of Delhi
  R/o E-4 Nawada Housing Complex,
  Kakrola More, Uttar Nagar,
  New Delhi-110 059.
- 6. Dr. Yogeshwar Prasad,
  S/o Shri Sudarshan Ram
  Medical Officer,
  Directorate of Health Services,
  Medical Officer
  NCT of Delhi
  R/o Type I, Quarter-16, Old HMD Colony,
  Shahdara, Delhi-110 095.



Dr.Rajiv Kumar Agarwal
S/o Shri Krishna
Medical Officer,
Directorate of Health Services,
NCT of Delhi
R/o 40 Rail Vihar,
Sector 30,
NOIDA, UP.



- 8. Dr. Sharad Kumar Gupta,
  S/o Shri M.L. Gupta,
  Medical Officer,
  Directorate of Health Services,
  NCT of Delhi
  R/o I-16,Street No. 8, Vijay Chowk,
  Laxmi Nagar,
  Delhi-1210 092.
- 9. Dr. Meenakshi Garg,
  W/o Dr. Alok Garg,
  Medical Officer,
  Directorate of Health Services,
  NCT of Delhi
  R/o 163 Balco Apartments,
  581 P Exten.
  Delhi-110092.
- 10. Dr. Sunila Mehra. D/o Shri R.P. Mehra, Medical Officer, Directorate of Health Services, NCT ofDelhi. R/o S-455, Ground Floor, Greater Kailash-I New Delhi-110 048.
- 11. Dr. Anita Pathroliya
  W/o Dr. R.K. Lookar,
  Medical Officer,
  Directorate Health Services,
  NCT of Delhi
  R/o 75-76 Looker Nilwas,
  Narela Road,
  Alipur, Delhi-110 036.

(By Advocate: Shri Pramod Gupta)

## Versus

- ShriRomesh Chandra, Secretary, Govt. of NCT of Delhi, 5 Sham Nath Marg, Delhi-110 054.
- The Director of Health Services, Delhi, E-Block, Saraswati Bhawan, Connaught Place, New Delhi.

(By Advocate: Mane)

## ORDER (Oral)

## Mon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Pramod Gupta presses MA-732/2001 seeking withdrawal of CP-142/99 in OA-2685/97. Prayer in MA-732/2001 allowed and CP-142/99 dismissed as withdrawn. In this connection, Shri Gupta has invited our attention to para 3 b) of MA-732/2001 in which he seeks withdrawal of CP-142/99 in OA-2685/97; CP-118/99 in OA-2750/97; CP-119/99 in OA-2984/97; CP-130/99 in OA 2564/97 and CP-135/99 in OA-2599/97 and prays that all these CPs also be treated as withdrawn. Prayer allowed and the above aforesaid CPs are also treated as withdrawn.

Let a copy of this order be placed in CPs records.

(Dr. A. Vedavalli)
Member (J)

(S.R. Adige)
Vice Chairman (A)

\*Mittal\*

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